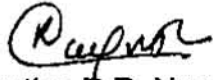


**CP NO. 69(CHD)/2016**

Present: Mr. Vikas Mohan Gupta, Advocate with  
Mr. Anuj R. Bansal, Practising Company Secretary.

As per office report notices to the Registrar of Companies, Punjab and the Regional Director through the Registrar of Companies were not sent as copies of the petition were not filed. Learned counsel for petitioner seeks time and undertakes to effect service Dasti. Let the notices be issued for 28.11.2016 and the petitioner would get Dasti notices for effecting service on the Registrar of Companies and Regional Director through the Registrar of Companies. The Registrar of Companies <sup>be</sup> directed to furnish report on the prayers made in the instant petition by the next date.

  
(Justice R.P. Nagrath)  
Member (Judicial)

November 18, 2016

arora